

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated ~~18~~ 19-5-04

Registration No. OA 321/04

Preeti Sharma 8083

Applicant (s)

VERSUS

UOI & 8083

Respondent (s)

A copy of the ORDER dated 18.5-04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

18.5.2004

Shri. Anil Mishra, counsel for applicant

Shri. S.A. Dharmadhikar, counsel for respondents (J)

Learned counsel for the applicant has filed an M.A. No. 618/2004 for withdrawal of the O.A. with a liberty to file a fresh O.A. Permission is granted. The O.A. is, therefore, dismissed as withdrawn with liberty to the applicant to file a fresh Original Application, if so advised.

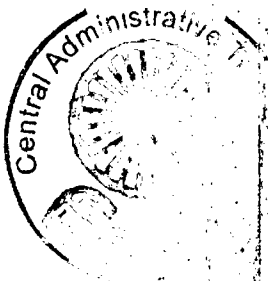
(Madan Mohan)
Member (J)

(M.P. Singh)
Vice Chairman

TRUE COPY

Court Office

Central Administrative Tribunal
Jabalpur Bench, Jabalpur.



GAER-119-CAT J

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